Mr. Speaker: Deshmukh.

Shri Shivaji Rao Deshmukh: What action have Gomernment taken in respect of the so-called brainwashed prisoners of our Armed Forces who were in Chinese hands and who are still members of our Armed Forces so that they do not suffer from any inferiority complex or a sense of isolation?

Mr. Speaker: It is a suggestion given. Next question.

Shri Shivaji Rao S. Deshmukh: No, Sir. It is information that I am wanting. What steps have Government taken to ensure that members of our Armed Forces who were Chinese prisoners do not suffer from any inferiority complex or sense of isolation?

shri Y. B. Chavan: I have said about the education course that was attempted by us. It was also meant for this particular purpose so that they need not feel any sense of isolation.

श्री यशपाल सिंह: मुख्तलिफ तारीखों में मुख्तलिफ तार बन्दियों के बारे में पहुंचे हैं। एक तार मिलता है जिसमें कहा जाता है "किल्ड", बीस दिन बाद दूसरा तार मिलता है जिसमें कहा जाता है "मिसिग", फिर बीस दिन बाद तार पहुंचता है जिसमें कहा जाता है "नाट कनफर्म्ड"। इसके बारे में सरकार ने क्या निश्चय किया है, क्या इस बारे में कोई वक्तव्य सदन के सामने रखेगी, जिससे पता हो सके कि कौनसे किल्ड हैं और कौन से मिसिग हैं और कौन एसे हैं जिनका पता नहीं लगाया जा सका?

Shri Y. B. Chavan: In the course of the last year or so, we have given this information but if the hon. Members want this consolidated figures, I am prepared to give them.

Shri Hari Vishnu Kamath: How many killed, how many wrongly declared killed but later found.. Shri Y. B. Chavan: I am prepared to give them but at the present I have not got it with me.

Shri Hari Vishnu Kamath: After getting it, you may lay it on the Table of the House.

Shri Y. B. Chavan: We will.

Shri D. C. Sharma: May I know whether the Minister will place on the Table of the House a statement showing how many of them have been taken back in the army and how many of them have not been registered in the army and what effort Government has made for the psychological rehabilitation of these ex-prisoners from China?

Shri D. R. Chavan: We can give the information also in that statement.

## Newsprint-Policy

\*378. Shri Yashpal Singh: Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Unstarred Question No. 16 on the 7th September, 1964 regarding the formulation of a comprehensive news print policy and state at what stage the matter stands now?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri C. R. Pattabhi Raman): The formulation of a comprehensive news print policy is largely dependent on the availability of foreign exchange for the import of adequate quantity of newsprint. As the foreign exchange position still continues to be difficult and indigenous production is small, it has not been possible to draw up a newsprint distribution policy.

श्री यशपाल सिंह : क्या यह सही है कि ग्रंग्रेजी समाचार पत्नों के लिए ज्यादा कोटा मंजूर किया जाता है, जबकि प्रादेशिक भाषाओं के ग्रखबारों के लिए नाकाफी कोटा मंजूर किया जाता है, खास कर हिन्दी के समाचार पत्नों के लिए ? यदि हों, तो इस कमी को दूर करने के लिए क्या कोशिश की जा रही है ? श्रीमती इंदिरा गांघी : जितना सरकु-लेशन होता है उसी के हिसाब से न्यूजिंप्रट दिया जाता है ?

श्री यशपाल सिंह : क्या यह भी सही है कि ग्रखबारी कागज ब्लैंक मारकेट में बिक रहा है ? यदि हां, तो इसको रोकने के लिए क्या कोशिश की जा रही है ?

श्रीमती इंदिरा गांघी : जब हमें पता चलता है तो हम जांच करने की कोशिश करते हैं, लेकिन जब तक कोई खास सबूत न मिले तब तक कुछ नहीं हो सकता है।

श्री यशपाल सिंह : क्या किसी केस में : किसी को सजा भी हुई ?

Shrimati Savitri Nigam: May I know what action Government is taking to expand the production capacity of these newsprint factories which are producing newsprint here, keeping in view the great scarcity of newsprint?

Shri C. R. Pattabhi Raman: Actually today the Nepa mill has got a targeted capacity of 30,000 tonnes, but it is producing only about 25,000 We are hoping that it tonnes now. will increase. We are also seeing to it that more machinery is given. In the third Plan, we have also licensthree other corporations-Rohtas Industries. Shree Paper Mills and Birla-Gwalior U.P. But none of them has made any headway. In the case of one of them-Rohtas-the licence has been cancelled.

श्री विश्राम प्रसाद : मैं जानना बाहता हूं कि क्या कुछ हिन्दी समाचार पत्नों ने सरकार को यह भी लिखा है कि उनको काफी कोटा नहीं मिलता इसलिए उनकी कापियां कम छपने लगी हैं, जैसे "श्राज" बनारस ?

श्रीमती इंदिरा गांघी : उसकी विशेष सूचना इस समय मेरे पास नहीं है। श्री ज्वा॰ प्र॰ ज्योतिषी: क्या शासन के पास एसी मैशिनरी है जो इस बात की तफतीश करती हो कि कुछ ग्रखबार न्यूज प्रिट की ब्लैंक मारकेट पर ही जिन्दा हैं?

श्रीमती इंदिरा गांधी: यह सवाल तो पूछा जा चुका है। ग्रफवाहें एसी ग्राती हैं लेकिन हम को कुछ सबूत नहीं मिल रहा है।

Shri Ranga: The Deputy Minister just now said that one of the licences is likely to be cancelled and the other two are expected to start their factories. May I know what active steps Government are taking to see that in the place of the licence which is going to be cancelled, some other firm would be encouraged to come forward to ask for a licence obtain it and start a factory? What steps also are Government going to take to enable the other two firms to start their factories and production of newsprint?

Shri C. R. Pattabhi Raman: Actually the Planning Commission have been very liberal in the matter of licensing or recommending licences for paper mills. As I said, the licence of Rohtas has already been cancelled. The other two are there. Attempts are made not only to have more paper mills, but also exploit raw materials like bagasse from sugarcane.

Shri Inder J. Malhotra: In view of the fact that small newspapers are facing great difficulties regarding newsprint, may I know what steps Government propose to take to remove their difficulties?

Shri C. R. Pattabhi Raman: Actually today there is a committee headed by Shri Diwakar for small and medium-sized papers. They are investigating that problem. Apart from that, they are keeping in mind the fact that medium and small-sized papers are hard hit and as far as possible they should make concessions in their favour.

श्री प्रकाशवीर शास्त्री: जनता के विचार सरकार तक श्रीर सरकार की नीतियां जनता तक पहुंचाने के लिए जितना उत्तम कार्य देशी भाषाओं के समाचार पत्न कर रहें हैं उतना विदेशी भाषा के पत्न नहीं कर रहे। तो क्या सरकार इन देशी भाषाओं के समाचार पत्नों की स्रावश्यकता को अनुभव करते हुए उनको अखबारी कागज का ज्यादा कोटा देने के बारे में उदार नीति अपनाने पर विचार कर रही है?

श्रीमती इंबिरा गांघी: जैसा कि स्रभी श्री पट्टाभि रमन जी ने कहा, एक कमेटी नियुक्त हुई है स्रौर वह इन सब विषयों पर विचार कर रही है।

Dr. Sarojini Mahishi: May I know how the newsprint received by India from other countries by way of donation is being utilized in the country and on what basis the allocation to the different States is made?

Shri C. R. Pattabhi Raman: Actually there is no such allocation to the different States. Today on account of the shortage of newsprint Government has more or less a monopoly and without infringing the fundamental rights we have a set rules for giving quotas to various newspapers. The idea was to increase it by 10 per cent every year. But, on account of the foreign exchange difficulty we find that the Finance Ministry is not able to give us more foreign exchange. Therefore, there is restriction on the allotment of quota.

Shri Sham Lal Saraf: May I know whether in formulating the policy for distribution of newsprint the Central Government associate the States Governments so that there are no complaints that there is unequal distribution between various States?

Shri C. R. Pattabhi Raman: There is a Registrar of Newspapers who visits all the States in India and he keeps in mind the regional imbalance also while distributing newsprint.

But the fact remains that the newsprint position being waht it is, it is very difficult for a new newspaper to get any newsprint.

Cost of Living Index

+

Shri Vishram Prasad:
Shri Bagri:
\*379.
Shri Dinen Bhattacharya:
Dr. Saradish Roy:
Dr. Ranen Sen:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government propose to revise the basis for compiling the All India Consumer Price Index for workers in view of the findings of the Committee appointed by the State of Maharashtra; and
  - (b) if not, the reasons therefor?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) and (b). The Expert Committee appointed by the Government of Maharashtra recommended rectification of Consumer Price Index Nos. for four centres in Maharashtra namely, Bombay, Sholapur, Nagpur and Jalgaon which are included for the purpose of compiling the All-India Interim Series (base 1949). The Director, Labour Bureau has taken into consideration the corrected indices in compiling the All India Interim Series (base 1949). The question of revising the basis of compilation of All India (Interim) Consumer Price Index Number in view of findings of Expert Committee set up by Maharashtra Government does not arise now as it has already been incorporated in the present All India Interim Index.

The Director, Labour Bureau is now compiling the new series of Consumer Price Index with 1960-100 as base for 50 centres. On the basis of these 50 new series the Director, Labour Bureau is also compiling All-India New Series which will be published in due course replacing the present All-India (Interim) Series.